

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.03/AM20
(HELD ON 29.05.2019)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT**

Meeting No. 03/87-NC-7/2019 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 29.05.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Technical Expert (Consultant), D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Ashok Chander Bhatt, FTDO

3. Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-35	M/s Prime Progression Export & Services Pvt. Ltd.	HQ F. No. 01/87/171/191/AM17/DES-VII	Status: Deferred
NC No.:03/AM20 Dated:29.05.2019	SEZ F. No. : 1/24/2010:EOU:CSEZ		

Subject: Fixation of Standard Input-Output Norms for the export product.

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Manufacturing process {clearly indicating dimension of Import Item and sizes to be cut} with stage wise wastage for each export product separately;
- b) Complete calculation for requirement of raw material {separately for each export product} indicating net Import content in export product and wastage involved
- c) Production/consumption data for the last three years from concerned controlling authority where unit is located i.e. Central Excise {now GST authority}

Case No. A-36	M/s Dhariyal Polymers Pvt.Ltd.	HQ F. No. 01/87/050/00163/AM18/ DES-VII	Status: Approved
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Dilip Kumar
DILIP KUMAR
उप महा निदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महा निदेशालय/DGFT
वर्तमान एवं भविष्य के नियम
Ministry of Commerce & Industry
200020, New Delhi

NC No.:03/AM20 Dated:29.05.2019	Adv. Lic. No. and Date 0810136112 dated 24.09.2015	RA F. No. 08/24/040/00199/AM16	
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Subject: Request for amendment in the description of Export Item.

Decision: The committee considered the request of the firm and decided that in the minutes of Norms Committee-VII Meeting No. 20 which was held on 02.01.2019 the description of Export Item may be read as "POLYANIONIC CELLULOSE(RG) ORGANIC CHEMICAL {60 CPS MINIMUM}" instead of "POLYANIONIC CELLULOSE(RG) ORGANIC CHEMICAL {60 CPS MAXIMUM}.

RA may take consequential action as per Policy / Procedures

Case No. A-37	M/s Jesons Industries Ltd.,	HQ F. No. 01/87/50/00571/AM19/DE S-VII	Status: Approved
NC No.:03/AM20 Dated:29.05.2019	Adv. Lic. No. and Date 0310825117 dated 19.11.2018	03/94/040/00704/AM19	

Subject: Correction in the Minutes of NC-VII Meeting No. 21/AM18 held on 16.01.2019.

Decision: The committee considered the request of the firm and decided that in the minutes of Norms Committee-VII Meeting No. 21/AM18 which was held on 16.01.2019 in the Status column word Approved should be read instead of Deferred.

RA may take consequential action as per Policy / Procedures

ONLINE CASES

Case No.:337/24/87- ALC1/2018	Party Name: SHAKTI ECOGREEN	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
1 HQ File :01/87/050/01143/AM19/	RLA File :06/24/040/00023/AM16/	Lic.No/Date:0610038207 25.08.2015	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT			

Case No.:390/24/87- ALC1/2018	Party Name: KATALINE INFRAPRODUCTS PVT. LTD.	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
2 HQ File :01/87/050/01196/AM19/	RLA File :50/24/040/00012/AM16/	Lic.No/Date:5010002226 20.10.2015	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

		ADHESIVE HARDNER	1.05Kg/Kg content in Export
		ADHESIVE HARDNER	1.05Kg/Kg content in Export
		ADHESIVE HARDNER	1.05Kg/Kg content in Export
		PVDF FILM Polyvinyl Di Fluoride	1.05Kg/Kg content in Export
		PVDF FILM Polyvinyl Di Fluoride	1.05Kg/Kg content in Export
		PET FILM Polyester Film Polyethylene Terephthalate Film 150u	1.05Kg/Kg content in Export
		PET FILM Polyester Film Polyethylene Terephthalate Film 100u	1.05Kg/Kg content in Export
		PET FILM Polyester Film Polyethylene Terephthalate Film 125u	1.05Kg/Kg content in Export
RA may take consequential action as per Policy / Procedures			

Case No.: 75/23/87- ALC1/2018	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/00773/AM19/	RLA File :07/24/040/00007/AM17/	Lic.No/Date:0710109779 04.05.2016	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00773/AM19, the Committee decided to ratify the license as under:-

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity
UPVC Column Pipes of different types and sizes-Net content of PVC Resin 114.525 MT	106.836MT	PVC RESIN	0.937Kg/Kg of Export
RA may take consequential action as per Policy / Procedures			

Case No.: 76/23/87- ALC1/2018	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/00774/AM19/	RLA File :07/24/040/00008/AM17/	Lic.No/Date:0710109780 04.05.2016	

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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00774/AM19, the Committee decided to ratify the license as under :-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
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10/11/2019
उद्योग विभाग, नई दिल्ली
विदेश व्यापार/ Dy. DGFT
उद्योग विभाग, नई दिल्ली
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

UPVC Column Pipes of different types and sizes-Net content of PVC Resin 114.525 MT	118.648MT	PVC RESIN	0.937Kg/Kg of Export
RA may take consequential action as per Policy / Procedures			

Case No.:53/19/87-ALC1/2018	Party Name: GUNJAN PAINTS LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Withdrawn
6 HQ File :01/87/050/00547/AM19/	RLA File :08/24/040/00284/AM17/	Lic.No/Date:0810138856 18.10.2016	
Decision : The committee considered the reply of the RA wherein it was mentioned that Advance Authorization was issued on Repeat Basis and ratification of norms not required. Therefore, committee decided to withdraw the case.			

Case No.:107/24/87-ALC1/2018	Party Name: ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
7 HQ File :01/87/050/00913/AM19/	RLA File :34/24/040/00250/AM17/	Lic.No/Date:3410043209 22.05.2017	
Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.			
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.			
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.			
c) Chemical name, Technical specifications of items proposed to be imported.			
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.			
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product			
f) Details of catalogue of each imported input and their function in manufacturing process			

Case No.:73/24/87-ALC1/2018	Party Name: DASHMESH RUBBER INDUSTRIES PVT.LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status:
8 HQ File :01/87/050/00879/AM19/	RLA File :52/24/040/00029/AM18/	Lic.No/Date:5210042373 18.09.2017	Withdrawn
Decision : The committee considered the reply of the firm wherein it was mentioned that license was surrendered to RA, Surat. Therefore, committee decided to withdraw the case.			

Case No.:2/19/87-ALC1/2018	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
9 HQ File :01/87/050/00496/AM19/	RLA File :09/24/040/00563/AM18/	Lic.No/Date:0910065993 16.02.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of			

Hard Copy of the application form RA as well as firm.

10	Case No.: 10/17/87-ALC1/2018	Party Name: HUHTAMAKI PPL LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Rejected
	HQ File :01/87/050/00402/AM19/	RLA File :03/94/040/00117/AM19/	Lic.No/Date:0310821212 24.05.2018	
Decision : The committee noted that a DL was issued to firm on 15.01.2019, which was followed by a reminder on 08.04.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case				

11	Case No.: 145/24/87-ALC1/2018	Party Name: ARVIND LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Withdrawn
	HQ File :01/87/050/00951/AM19/	RLA File :08/24/040/00390/AM18/	Lic.No/Date:0810142727 01.06.2018	
Decision : The committee considered the reply of the RA wherein it was mentioned that Advance Authorization was issued on self ratification basis and application was not sent due to this reason. Therefore, committee decided to withdraw the case.				

12	Case No.: 106/24/87-ALC1/2018	Party Name: ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00912/AM19/	RLA File :34/24/040/00085/AM19/	Lic.No/Date:3410044236 12.06.2018	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Quantity of indigenous input used with their quantity for total export product				

13	Case No.: 108/24/87-ALC1/2018	Party Name: ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00914/AM19/	RLA File :34/24/040/00084/AM19/	Lic.No/Date:3410044237 12.06.2018	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Quantity of indigenous input used with their quantity for total export product				

14	Case No.: 25/12/87-ALC1/2018	Party Name: G.B.SPORTS	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00244/AM19/	RLA File :05/23/040/00125/AM19/	Lic.No/Date:0510406854 14.06.2018	
Decision : The committee considered the reply of the firm and decided that the same may be sent to DIIPT for examination and comments.				

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Case No.: 68/16/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/00365/AM19/	RLA File :08/24/040/00079/AM19/	Lic.No/Date:0810142952 04.07.2018	

- 15 **Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a)Percentage solid content {Resin content} in the Export Product
- b)Percentage composition of saturated Polyester Resin on 100% basis
- c)Total solvent content in the export product

Case No.: 14/17/87-ALC1/2018	Party Name: ARIHANT PLAST PULVERIZING INDUSTRY LLP	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/00406/AM19/	RLA File :03/94/040/00195/AM19/	Lic.No/Date:0310822145 05.07.2018	

- Decision :** The committee considered the case as per agenda and decided to ratify the license as under with the condition that all statutory clearance should be obtained as import item is recycled granules:

16	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	COLOURED / WHITE PULVERISED POWDER (CONTAINING MINIMUM 98% OF LLDPE) MESH SIZE - 25 TO 35 MESH MADE OUT OF LLDPE	208000Kg	LLDPE (REGRIND/ AGGLOMERATE/ RECYCLED GRANULES)	208000Kg
	RA may take consequential action as per Policy / Procedures			

Case No.: 88/16/87-ALC1/2018	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Rejected
HQ File :01/87/050/00385/AM19/	RLA File :34/24/040/00122/AM19/	Lic.No/Date:3410044315 10.07.2018	

- 17 **Decision :** The committee noted that a DL was issued to firm on 15.01.2019, which was followed by a reminder on 08.04.2019. However, firm not replied to the DL. Therefore, committee decided to reject the case

Case No.: 1/17/87-ALC1/2018	Party Name: INDICA CONVEYORS LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Rejected
HQ File :01/87/050/00393/AM19/	RLA File :12/24/040/00001/AM19/	Lic.No/Date:1210009674 18.07.2018	

- 18 **Decision :** The committee noted that a DL was issued to firm on 15.01.2019, which was followed by a reminder on 08.04.2019. However, firm not replied to the DL. Therefore, committee decided to reject the case

Case No.: 64/16/87-ALC1/2018	Party Name: PIONEER POLYLEATHERS LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Rejected
HQ File :01/87/050/00361/AM19/	RLA File :05/24/040/00239/AM19/	Lic.No/Date:0510407346 27.07.2018	

Decision : The committee noted that a DL was issued to firm on 15.01.2019, which was followed by a reminder on 08.04.2019. However, firm not replied to the DL. Therefore, committee decided to reject the case

20	Case No.: 57/16/87-ALC1/2018	Party Name: CLEENA INDUSTRIES PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Rejected
	HQ File :01/87/050/00354/AM19/	RLA File :05/23/040/00074/AM19/	Lic.No/Date:0510407409 02.08.2018	
Decision : The committee noted that a DL was issued to firm on 15.01.2019, which was followed by a reminder on 08.04.2019. However, firm not replied to the DL. Therefore, committee decided to reject the case				

21	Case No.: 25/18/87-ALC1/2018	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Rejected
	HQ File :01/87/050/00474/AM19/	RLA File :34/24/040/00167/AM19/	Lic.No/Date:3410044396 08.08.2018	
Decision : The committee noted that a DL was issued to firm on 15.01.2019, which was followed by a reminder on 08.04.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case				

22	Case No.: 19/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00468/AM19/	RLA File :34/24/040/00102/AM19/	Lic.No/Date:3410044412 09.08.2018	
Decision : The committee considered the reply of the firm and decided that the same may be sent to Technical Expert(Consultant){SK} for examination and comments.				

23	Case No.: 21/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00470/AM19/	RLA File :34/24/040/00104/AM19/	Lic.No/Date:3410044411 09.08.2018	
Decision : The committee considered the reply of the firm and decided that the same may be sent to Technical Expert(Consultant){SK} for examination and comments.				

24	Case No.: 22/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00471/AM19/	RLA File :34/24/040/00105/AM19/	Lic.No/Date:3410044410 09.08.2018	
Decision : The committee considered the reply of the firm and decided that the same may be sent to Technical Expert(Consultant){SK} for examination and comments.				

25	Case No.: 24/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
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HQ File :01/87/050/00473/AM19/	RLA File :34/24/040/00107/AM19/	Lic.No/Date:3410044413 09.08.2018	
Decision : The committee considered the reply of the firm and decided that the same may be sent to Technical Expert(Consultant){SK} for examination and comments.			

Case No.:46/19/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
26 HQ File :01/87/050/00540/AM19/	RLA File :34/24/040/00101/AM19/	Lic.No/Date:3410044408 09.08.2018	
Decision : The committee considered the reply of the firm and decided that the same may be sent to Technical Expert(Consultant){SK} for examination and comments.			

Case No.:124/24/87- ALC1/2018	Party Name: RATHINA PACKAGING INDIA PVT.LTD,	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/00930/AM19/	RLA File :07/24/040/00105/AM19/	Lic.No/Date:0710113709 13.08.2018	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.			
27	b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.		
c) Chemical name, Technical specifications of items proposed to be imported.			
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.			
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product			
f) Details of indigenous input with their quantity			

Case No.:20/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
28 HQ File :01/87/050/00469/AM19/	RLA File :34/24/040/00103/AM19/	Lic.No/Date:3410044422 16.08.2018	
Decision : The committee considered the reply of the firm and decided that the same may be sent to Technical Expert(Consultant){SK} for examination and comments.			

Case No.:23/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
29 HQ File :01/87/050/00472/AM19/	RLA File :34/24/040/00106/AM19/	Lic.No/Date:3410044423 16.08.2018	
Decision : The committee considered the reply of the firm and decided that the same may be sent to Technical Expert(Consultant){SK} for examination and comments.			

30	Case No.: 50/17/87-ALC1/2018	Party Name: GUNJAN PAINTS LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Rejected
	HQ File :01/87/050/00442/AM19/	RLA File :08/24/040/00167/AM19/	Lic.No/Date:0810143384 05.09.2018	
Decision : The committee noted that a DL was issued to firm on 31.12. 2018, which was followed by a reminder on 08.04.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case				

31	Case No.: 40/19/87-ALC1/2018	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Rejected
	HQ File :01/87/050/00534/AM19/	RLA File :24/24/040/00011/AM19/	Lic.No/Date:2410042506 06.09.2018	
Decision : The committee noted that a DL was issued to firm on 15.01. 2019, which was followed by a reminder on 08.04.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case				

32	Case No.: 15/18/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00464/AM19/	RLA File :08/24/040/00189/AM19/	Lic.No/Date:0810143479 18.09.2018	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a)Percentage solid content {Resin content} in the Export Product b)Percentage composition of saturated Polyester Resin on 100% basis c)Total solvent content in the export product				

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Case No.: 144/24/87-ALC1/2018	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved																
HQ File :01/87/050/00950/AM19/	RLA File :09/24/040/00256/AM19/	Lic.No/Date:0910066681 18.09.2018																	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00950/AM19, the Committee decided to ratify the license as under:-																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr><tr><td>Multi Layer Co-Extruded plastic packaging material Unprinted (CLING FILM)</td><td>500000Kg</td><td>LLDPE Granules</td><td>390000Kg</td></tr><tr><td></td><td></td><td>LDPE Granules</td><td>131250Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	Multi Layer Co-Extruded plastic packaging material Unprinted (CLING FILM)	500000Kg	LLDPE Granules	390000Kg			LDPE Granules	131250Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity																
Multi Layer Co-Extruded plastic packaging material Unprinted (CLING FILM)	500000Kg	LLDPE Granules	390000Kg																
		LDPE Granules	131250Kg																
RA may take consequential action as per Policy / Procedures																			

34	Case No.: 49/17/87-ALC1/2018	Party Name: PIONEER POLYLEATHERS LTD	Meet No/Date:3/87-ALC1/2019	Status: Rejected
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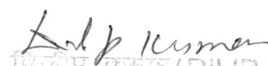

 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार मंत्रालय, शांतिनगर/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

			29.05.2019	
	HQ File :01/87/050/00441/AM19/	RLA File :05/24/040/00348/AM19/	Lic.No/Date:0510407837 19.09.2018	
	Decision : The committee noted that a DL was issued to firm on 15.01.2019, which was followed by a reminder on 08.04.2019. However, firm not replied to the DL. Therefore, committee decided to reject the case			
	Case No.:43/17/87-ALC1/2018	Party Name: G.B.SPORTS	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
35	HQ File :01/87/050/00435/AM19/	RLA File :05/23/040/00269/AM19/	Lic.No/Date:0510407861 24.09.2018	
	Decision : The committee considered the reply of the firm and decided that the same may be sent to DIIPT for examination and comments.			
	Case No.:16/18/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Rejected
36	HQ File :01/87/050/00465/AM19/	RLA File :08/24/040/00217/AM19/	Lic.No/Date:0810143658 09.10.2018	
	Decision : The committee noted that a DL was issued to firm on 11.01. 2019, which was followed by a reminder on 08.04.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case			
	Case No.:18/18/87-ALC1/2018	Party Name: GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Rejected
37	HQ File :01/87/050/00467/AM19/	RLA File :08/24/040/00226/AM19/	Lic.No/Date:0810143674 10.10.2018	
	Decision : The committee noted that a DL was issued to firm on 15.01. 2019, which was followed by a reminder on 08.04.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case			
	Case No.:26/18/87-ALC1/2018	Party Name: PRISTINE MELAMINE LLP	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Rejected
38	HQ File :01/87/050/00475/AM19/	RLA File :34/24/040/00193/AM19/	Lic.No/Date:3410044582 12.10.2018	
	Decision : The committee noted that a DL was issued to firm on 11.01. 2019, which was followed by a reminder on 08.04.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case			
	Case No.:165/24/87- ALC1/2018	Party Name: ARMOR PLAST LIMITED	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Approved
39	HQ File :01/87/050/00971/AM19/	RLA File :07/24/040/00181/AM19/	Lic.No/Date:0710114019 16.10.2018	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00971/AM19, the Committee decided to adopt following norms:-			


 दिलीप कुमार / DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महाविभाग/DGFT
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Fixate Sub Assembly, Net content of Makrolon 315 Makrolon 3158-550115 (clear) in export product is 690.48 Kgs	16500 Number	Makrolon 315 Makrolon 3158-550115 (clear) {Polycarbonate Resin}	725Kg
		Spring 90831320-01 rev B	Net to Net with Accountability in Export
		90897626-01 Retaining Washer	Net to Net with Accountability in Export
		90905253 Ball Plunger Tip	Net to Net with Accountability in Export
		C0120-016-0310-S SST Compression Springs, 0.16 Inch wire diameter, 12 Inch OD, 31 Inch Length (Unloaded)	Net to Net with Accountability in Export
		90897623 Stop Tube (500 Feet Cut to Length, annealed)	Net to Net with Accountability in Export
		90831347 White Force Fiber Size 3-0 7"cut to length Kollidon tipped	Net to Net with Accountability in Export
		90831320 Spring 90831320-01 rev B	Net to Net with Accountability in Export
		90831330 Spring Plunger	Net to Net with Accountability in Export
		9087625-01 Peek anchor	Net to Net with Accountability in Export
		90831335 Ball Plunger Tip	Net to Net with Accountability in Export
		90897622 Dow Corning SILASTIC Q7-4750 (Suture Retaining Tube)	Net to Net with Accountability in Export
		90831331 8-32 Socket Head Set Screw	Net to Net with Accountability in Export
		90897623 Stop Tube (500 Feet Cut to Length, annealed)	Net to Net with Accountability in Export
RA may take consequential action as per Policy / Procedures			

Case No.:167/24/87-ALC1/2018	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/00973/AM19/	RLA File :09/24/040/00352/AM19/	Lic.No/Date:0910066759 24.10.2018	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00973/AM19, the Committee decided to ratify the license as under:-			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity


 डीलप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 संजोग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Multi Layer Co-Extruded plastic packaging material Unprinted (CLING FILM)	500000Kg	LLDPE Granules	390000Kg
		LDPE Granules	131250Kg
RA may take consequential action as per Policy / Procedures			

Case No.:18/21/87-ALC1/2018	Party Name: KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/00567/AM19/	RLA File :03/94/040/00664/AM19/	Lic.No/Date:0310824816 31.10.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00567/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PLASTIC BAGS (DRAWSTRING TAPE BAGS) (MADE OUT OF LLDPE GRANULES, HDPE GRANULES AND HDPE DRAW TAPE) NET CONTENT: 1) LLDPE GRANULES-57,142.857 2) HDPE GRANULES - 1,14,285.72 3) DRAWSTRING TAPE (HDPE DRAW TAPE) (25MM TO 100 MM WIDTH): 19,047.619	190476.191Kg	LLDPE GRANULES	60000.000Kg
		HDPE GRANULES	120000.000Kg
		DRAWSTRING TAPE (HDPE DRAW TAPE) (25MM TO 100 MM WIDTH)	20000.000Kg
RA may take consequential action as per Policy / Procedures			

Case No.:113/21/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/00662/AM19/	RLA File :08/24/040/00255/AM19/	Lic.No/Date:0810143840 13.11.2018	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Percentage solid content {Resin content} in the Export Product
- Percentage composition of saturated Polyester Resin on 100% basis
- Total solvent content in the export product

43 Case No.:191/24/87-	Party Name: ECOPLAST LTD.	Meet No/Date:3/87-	Status:
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ALC1/2018		ALC1/2019 29.05.2019	Approved
HQ File :01/87/050/00997/AM19/	RLA File :03/94/040/00723/AM19/	Lic.No/Date:0310825568 11.12.2018	
Decision : The committee decided to ratify the license as under :-			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity
ADHESIVE FILM [NET WEIGHT OF LDPE 1,05,000 KGS. & ANHYDRIDE MODIFIED EVA 1,05,000 KGS.]	200000Kg	LDPE POLYMER	105000Kg
		ANHYDRIDE MODIFIED EVA POLYMER	105000Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 193/24/87-ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/00999/AM19/	RLA File :56/24/040/00027/AM19/	Lic.No/Date:5610005529 18.12.2018	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.			
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.			
c) Chemical name, Technical specifications of items proposed to be imported.			
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.			
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product			
f) Composition of Export Item and resin content in it			

Case No.: 205/24/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01011/AM19/	RLA File :03/95/040/01016/AM19/	Lic.No/Date:0310826057 01.01.2019	
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/46/2019-TSW dated 20.05.2019, Committee decided to ratify license as under:			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended in Kg per Kg of resultant product

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महा निदेशक निर्यात विभाग/Dy. DGFT
 निर्यात विभाग, महा निदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

HIGH ABRASION RUBBER SHEETS	400000Kg	NATURAL RUBBER	0.785
		CHLOROPRENE RUBBER	0.153
		ZINC OXIDE	0.040
		TITANIUM DI-OXIDE	0.04
		ANTIOXIDANT	0.015
		ACCELERATORS	0.015
		RETARDER PVI	0.007
		CROSS LINKING AGENT	0.005
		Ppt SILICA FILLER	0.026
		PIGMENT COLOURS	0.005
		STEARIC ACID	0.010
		PACKING MATERIAL : PLASTIC PALLETS	440 Nos. For 400000 Kg of Export Product
Note: There should be a value cap on Antioxidant/Retarder/Accelerators as per general note 8 of Rubber Chemicals in the Hand Book of Procedure, Vol.II			
2. All the Plastic Pallets will be exported back with export item			
RA may take consequential action as per Policy / Procedures			

Case No.:206/24/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved												
HQ File :01/87/050/01012/AM19/	RLA File :03/95/040/01017/AM19/	Lic.No/Date:0310826060 01.01.2019													
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/46/2019/-TSW dated 20.05.2019, Committee decided to ratify license as under:															
46	<table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity Recommended in Kg per Kg of resultant product</th></tr> </thead> <tbody> <tr> <td>HIGH ABRASION RUBBER SHEETS</td><td>400000Kg</td><td>NATURAL RUBBER</td><td>0.680</td></tr> <tr> <td></td><td></td><td>SYNTHETIC RUBBER SBR-1502</td><td>0.100</td></tr> </tbody> </table>	EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended in Kg per Kg of resultant product	HIGH ABRASION RUBBER SHEETS	400000Kg	NATURAL RUBBER	0.680			SYNTHETIC RUBBER SBR-1502	0.100		
EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended in Kg per Kg of resultant product												
HIGH ABRASION RUBBER SHEETS	400000Kg	NATURAL RUBBER	0.680												
		SYNTHETIC RUBBER SBR-1502	0.100												

		ZINC OXIDE	0.043
		PROCESS OIL	0.040
		TITANIUM DI-OXIDE	0.035
		ANTIOXIDANT	0.015
		ACCELERATORS	0.012
		RETARDER PVI	0.010
		GUM ROSIN	0.033
		CROSS LINKING AGENT	0.005
		PIGMENT COLOURS	0.009
		BONDING AGENT SI 69	0.010
		STEARIC ACID	0.015
		PACKING MATERIAL : PLASTIC PALLETS	440 Nos. For 400000 Kg of Export Product
Note: There should be a value cap on Antioxidant/Retarder/Accelerators as per general note 8 of Rubber Chemicals in the Hand Book of Procedure, Vol.II 2. All the Plastic Pallets will be exported back with export item.			
RA may take consequential action as per Policy / Procedures			

Case No.:207/24/87-ALC1/2018

Party Name: KKALPANA INDUSTRIES INDIA LTD

Meet No/Date:3/87-ALC1/2019
29.05.2019

Status: Approved

HQ File :01/87/050/01013/AM19/

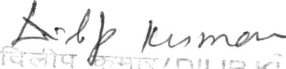
RLA File :03/94/040/00790/AM19/

Lic.No/Date:0310826063
01.01.2019

Decision :

Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/001013/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Halogen Free Flame Retardant Compound	100MT	Ethylene Vinyl Acetate	15MT
		LDPE Granules	16MT
		Aluminium Hydroxide	55MT
		Magnesium Hydroxide	11MT
		Antioxidant	2.500MT


 दिलीप कुमार/DILIP KUMAR
 उप महा निदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महा निदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		Compoline Co/UL05{Maleated Polyolefin}	2.500MT
RA may take consequential action as per Policy / Procedures			

48	Case No.: 59/23/87-ALC1/2018	Party Name: VRINDAVAN PLASTIC INDUSTRIES	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Withdrawn
	HQ File :01/87/050/00757/AM19/	RLA File :03/95/040/01034/AM19/	Lic.No/Date:0310826181 04.01.2019	
Decision : The committee considered the reply of the firm wherein it was mentioned that application was on repeat basis. Therefore, committee decided to withdraw the case.				

49	Case No.: 215/24/87-ALC1/2018	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/01021/AM19/	RLA File :03/94/040/00832/AM19/	Lic.No/Date:0310826209 07.01.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.				
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.				
c) Chemical name, Technical specifications of items proposed to be imported.				
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.				
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product				
f) Net weight of Export Product				

50	Case No.: 217/24/87-ALC1/2018	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/01023/AM19/	RLA File :03/94/040/00833/AM19/	Lic.No/Date:0310826211 07.01.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.				
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.				
c) Chemical name, Technical specifications of items proposed to be imported.				
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.				
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of				

each of export product
f) Net weight of Export Product

Case No.: 218/24/87- ALC1/2018	Party Name: PRISTINE MELAMINE LLP	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01024/AM19/	RLA File :34/24/040/00307/AM19/	Lic.No/Date:3410044805 08.01.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product			

Case No.: 220/24/87- ALC1/2018	Party Name: KEY EXPORTS,	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Approved								
HQ File :01/87/050/01026/AM19/	RLA File :03/94/040/00813/AM19/	Lic.No/Date:0310826319 11.01.2019									
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/001026/AM19, the Committee decided to ratify the license subject to statutory clearances including Ministry of Environment and Forest :-											
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr> </thead> <tbody> <tr> <td>Polypropylene Granules (PP Granules/IPP Granules For the Production of Water Proofing, PP REPROCESSED GRANULES) {Containing Minimum 70% Polypropylene}</td><td>85500Kg</td><td>POLYMERS OF PROPYLENE OR OF OTHER OLEFINS, IN PRIMARY FORMS: Other (Stock Lot of Plastic Pipes)</td><td>59850Kg</td></tr> </tbody> </table> RA may take consequential action as per Policy / Procedures				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	Polypropylene Granules (PP Granules/IPP Granules For the Production of Water Proofing, PP REPROCESSED GRANULES) {Containing Minimum 70% Polypropylene}	85500Kg	POLYMERS OF PROPYLENE OR OF OTHER OLEFINS, IN PRIMARY FORMS: Other (Stock Lot of Plastic Pipes)	59850Kg
EXPORT ITEM	QTY	IMPORT ITEM	Quantity								
Polypropylene Granules (PP Granules/IPP Granules For the Production of Water Proofing, PP REPROCESSED GRANULES) {Containing Minimum 70% Polypropylene}	85500Kg	POLYMERS OF PROPYLENE OR OF OTHER OLEFINS, IN PRIMARY FORMS: Other (Stock Lot of Plastic Pipes)	59850Kg								

Case No.: 221/24/87- ALC1/2018	Party Name: KEY EXPORTS,	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01027/AM19/	RLA File :03/94/040/00843/AM19/	Lic.No/Date:0310826320 11.01.2019	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/001027/AM19, the Committee decided to ratify the license as under:-			

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polypropylene Granules (PP Granules/IPP Granules For the Production of Water Proofing, PP REPROCESSED GRANULES) {Containing Minimum 70% Polypropylene}	114000Kg	POLYMERS OF PROPYLENE OR OF OTHER OLEFINS, IN PRIMARY FORMS: Other (Stock Lot of Plastic Pipes)	79800Kg
RA may take consequential action as per Policy / Procedures			

Case No.:62/23/87-ALC1/2018	Party Name: UNITED RUBBER INDUSTRIES (INDIA) PVT. LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/00760/AM19/	RLA File :03/95/040/01067/AM19/	Lic.No/Date:0310826365 14.01.2019	

Decision :

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/88/2019-TSW dated 03.05.2019, Committee decided to ratify license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Qty. recommended in Kg for per Kg of export
EPDM HOSES CONTAINING 56.70% EPDM & 5% PARA ARAMID YARN	150000Kg	ETHYLENE PROPYLENE DIENE MONMER (EPDM)	0.6237
		ARAMAID FILAMENT YARN	0.055
		CARBON BLACK-PEF	0.255
SILICONE HOSES containing 94.97% SILICONE RUBBER & 5%META ARAMID FABRIC	100000.000	VMQ /SILICONE RUBBER	1.006
		META ARAMID FABRIC	0.052

RA may take consequential action as per Policy / Procedures

Case No.:223/24/87-ALC1/2018	Party Name: NAVNEET EDUCATION LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01029/AM19/	RLA File :03/95/040/01030/AM19/	Lic.No/Date:0310826391 16.01.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01029/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
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Subp Kumar
 उद्योग नियंत्रण विभाग, भारत/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

2-POCKET POLY PORTFOLIO WITH PRONG 10 PACK (20,00,000 NOS) (Net Contents of Relevant Poly Propylene sheets- 116,000 kgs)	118000Kg	PRONGS + EYELETS (2000 Kgs)	Net to Net
2-POCKET POLY PORTFOLIO WITH PRONG (2,14,80,000 NOS) (Net Contents of Relevant Poly Propylene sheets- 1,245,840 kgs)	1267320Kg	RELEVANT POLY PROPYLENE SHEETS	1.05Kg/Kg content in Export
2-POCKET POLY PORTFOLIO WITH PRONG FOILED (16,84,000 NOS) (Net contents of Relevant Poly Propylene sheets- 97,672 kgs and Net contents of foil-6,736 kgs)	106092Kg	PRONGS + EYELETS (21480 Kgs)	Net to Net
		RELEVANT POLY PROPYLENE SHEETS	1.05Kg/Kg content in Export
		PRONGS + EYELETS (1684 Kgs)	Net to Net
		RELEVANT POLY PROPYLENE SHEETS	1.05Kg/Kg content in Export
		FOIL	1.05Kg/Kg content in Export
RA may take consequential action as per Policy / Procedures			

Case No.: 225/24/87-ALC1/2018	Party Name: SUPARNA CHEMICALS LTD.,	Meet No/Date: 3/87-ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01031/AM19/	RLA File :03/95/040/01060/AM19/	Lic.No/Date:0310826406 16.01.2019	
56 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a)Whether the Export Item meets the specifications given in SION H-319 b)Copy of COA in support of (a) above			

Case No.: 277/24/87-ALC1/2018	Party Name: JIGER PLAST [INDIA]	Meet No/Date: 3/87-ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01083/AM19/	RLA File :03/94/040/00850/AM19/	Lic.No/Date:0310826397 16.01.2019	
57 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a)Justification for 38% wastage with the help of drawings in Stainless Steel b)Commercial value of Wastage and Scrap generated			

c) Net Content of Stainless Steel in Export

Case No.: 282/24/87- ALC1/2018	Party Name: JIGER PLAST [INDIA]	Meet No/Date: 3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01088/AM19/	RLA File :03/94/040/00856/AM19/	Lic.No/Date:0310826403 16.01.2019	

58 **Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a)Justification for 38% wastage with the help of drawings in Stainless Steel
- b)Commercial value of Wastage and Scrap generated
- c) Net Content of Stainless Steel in Export

Case No.: 227/24/87- ALC1/2018	Party Name: VASA PHARMACHEM P.LTD	Meet No/Date: 3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01033/AM19/	RLA File :08/24/040/00340/AM19/	Lic.No/Date:0810144330 18.01.2019	

59 **Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/001027/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Croscarmellose Sodium BP/EP/USP/INF	1Kg	Sodium Carboxy Methyl Cellulose	0.8628Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 234/24/87- ALC1/2018	Party Name: SWASTIK POLYMERS	Meet No/Date: 3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01040/AM19/	RLA File :05/24/040/00599/AM19/	Lic.No/Date:0510409473 24.01.2019	

60 **Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/001040/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PVC COMPOUND - MICROLON BLACK (SHOE SOLE GRADE)	135MT	PVC RESIN K. VALUE 65- 68	67.500MT
		DI OCTYL PHTHALATE (D.O.P.)	54MT
		BLOWING AGENT CELLCOM SK1	0.945MT
RA may take consequential action as per Policy / Procedures			

Case No.: 235/24/87- ALC1/2018	Party Name: PIONEER POLYLEATHERS LIMITED	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01041/AM19/	RLA File :05/24/040/00604/AM19/	Lic.No/Date:0510409474 25.01.2019	

61 **Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a)Percentage net content of Polyester Fabric in Export
b)GSM of Polyester Fabric to be Imported
c) Justification for 14% wastage on Polyester Fabric

Case No.: 246/24/87- ALC1/2018	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01052/AM19/	RLA File :03/94/040/00784/AM19/	Lic.No/Date:0310826685 29.01.2019	

62 **Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/001052/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Blended Polyol (Ecopuf PE 7504 bf)	18700Kg	Phthalic Anhydride	3048.10Kg
		Diethylene Glycol	2767.60Kg
		Propylene Oxide	4736.71Kg
		Dichlorofluoroethane (HCFC 141b)	2240.26Kg
		Pentamethyldethylenetriamine (PMDTA)	84.15Kg
		Triethyl Phosphate	840.19Kg

RA may take consequential action as per Policy / Procedures

Case No.: 252/24/87- ALC1/2018	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01058/AM19/	RLA File :03/94/040/00915/AM19/	Lic.No/Date:0310826733 31.01.2019	

63 **Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.

- d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
- e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product
- f) Net weight of Export Product

Case No.: 253/24/87- ALC1/2018	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01059/AM19/	RLA File :03/94/040/00914/AM19/	Lic.No/Date:0310826734 31.01.2019	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.

64 b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.

c) Chemical name, Technical specifications of items proposed to be imported.

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product

f) Net weight of Export Product

Case No.:261/24/87- ALC1/2018	Party Name: JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01067/AM19/	RLA File :30/24/040/00050/AM19/	Lic.No/Date:3010104582 04.02.2019	

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Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a)Percentage net content of Polyester Fabric in Export Product

b)GSM of Polyester Fabric to be Imported

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Case No.:268/24/87-ALC1/2018	Party Name: COSMO FILMS LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01074/AM19/	RLA File :03/94/040/00942/AM19/	Lic.No/Date:0310826828 05.02.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.			

- b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
- c) Chemical name, Technical specifications of items proposed to be imported.
- d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
- e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product

Case No.:270/24/87- ALC1/2018	Party Name: COSMO FILMS LTD	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01076/AM19/	RLA File :03/94/040/00957/AM19/	Lic.No/Date:0310826832 05.02.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.			
67	b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.		
c) Chemical name, Technical specifications of items proposed to be imported.			
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.			
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product			
f) Exact Chemical name of Import Item No.3 and 4 with catalogue			

Case No.: 274/24/87- ALC1/2018	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01080/AM19/	RLA File :03/94/040/00954/AM19/	Lic.No/Date:0310826854 06.02.2019	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.

68 b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.

c) Chemical name, Technical specifications of items proposed to be imported.

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product

f) Net weight of Export Product

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महा निदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महा निदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Case No.: 284/24/87- ALC1/2018	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date: 3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01090/AM19/	RLA File :09/24/040/00552/AM19/	Lic.No/Date:0910067155 11.02.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01090/AM19, the Committee decided to ratify the license as under:-

69	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	Multi Layer Co-Extruded plastic packaging material Unprinted (STRETCH FILM)	800000Kg	LLDPE Granules	624000Kg
			LDPE Granules	210000Kg
	RA may take consequential action as per Policy / Procedures			

Case No.: 290/24/87- ALC1/2018	Party Name: R R KABEL LIMITED	Meet No/Date: 3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01096/AM19/	RLA File :03/95/040/01109/AM19/	Lic.No/Date:0310827009 13.02.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01096/AM19, the Committee decided to ratify the license as under:-

70	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	PVC Compound RR EXP NET CONTENT: PVC-300000 KGS	300000Kg	PVC Resin	166950Kg
			Plasticizer	81900Kg
			Filler	44100Kg
			Stabilizer	22050Kg
	RA may take consequential action as per Policy / Procedures			

Case No.: 296/24/87- ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date: 3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01102/AM19/	RLA File :56/24/040/00021/AM19/	Lic.No/Date:5610005576 14.02.2019	

71 **Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/01102/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
POLYURETHANE RESIN	1Kg	Phthalic anhydride	0.074Kg

		Pentaerythritol	0.143Kg
		Mix Xylene	0.291Kg
		Toluene Di Isocyanate	0.143Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 297/24/87- ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01103/AM19/	RLA File :56/24/040/00026/AM19/	Lic.No/Date:5610005577 14.02.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. 72 b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Percentage composition of Export Item g) Percentage resin content in Export Product			

Case No.: 298/24/87- ALC1/2018	Party Name: MULTIBASE INDIA LIMITED,	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
HQ File :01/87/050/01104/AM19/	RLA File :03/95/040/01171/AM19/	Lic.No/Date:0310827055 15.02.2019	
73 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Specific Grade of Import Item No. 1 b) Specific function of Import Item No.2 in the manufacturing process			

Case No.: 303/24/87- ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01109/AM19/	RLA File :03/95/040/01198/AM19/	Lic.No/Date:0310827085 15.02.2019	
74 Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/46/2019/-TSW dated 20.05.2019, Committee decided to ratify license as under:			

EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended in Kg for per Kg of resultant product
RUBBER COMPOUNDED SHEETS	300000Kg	NATURAL RUBBER	0.180
		EPDM RUBBER	0.395
		ZINC OXIDE	0.025
		ANTIOXIDANT, KUNAMOX 5010/ IONOL LC	0.012
		ACCELERATORS	0.035
		RETARDER PVI	0.008
		CARBON BLACK	0.160
		PROCESS OIL	0.025
		BONDING AGENT LIKE SI-69	0.007
		STEARIC ACID	0.010
		CONSUMABLES : SILICON EMULSION	0.008
		PACKING MATERIAL : PLASTIC PALLETS	300 Nos. For 300000 Kg of Export Product
Note: There should be a value cap on Antioxidant/Retarder/Accelerators as per general note 8 of Rubber Chemicals in the Hand Book of Procedure, Vol.II			
2. All the Plastic Pallets will be exported back with export item			
RA may take consequential action as per Policy / Procedures			

Case No.:304/24/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01110/AM19/	RLA File :03/95/040/01199/AM19/	Lic.No/Date:0310827087 15.02.2019	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/46/2019/-TSW dated 21.05.2019, Committee decided to ratify license as under:

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended in Kg for per Kg of resultant product
RUBBER FLOOR	300000Kg	NATURAL RUBBER	0.25

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 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

COVERINGS & MATS			
		SYNTHETIC RUBBER PBR	0.170
		ZINC OXIDE	0.043
		CARBON BLACK	0.016
		ANTIOXIDANT 6 PPD	0.160
		ACCELERATORS CBS	0.012
		STEARIC ACID	0.012
		CONSUMABLES : SILICON EMULSION	0.008
		PACKING MATERIAL : PLASTIC PALLETS	300 Nos. For 300000 Kg of Export Product
Note: There should be a value cap on Antioxidant/Retarder/Accelerators as per general note 8 of Rubber Chemicals in the Hand Book of Procedure, Vol.II			
2. All the Plastic Pallets will be exported back with export item			
RA may take consequential action as per Policy / Procedures			

Case No.:308/24/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01114/AM19/	RLA File :03/95/040/01200/AM19/	Lic.No/Date:0310827119 19.02.2019	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/46/2019/-TSW dated 21.05.2019, Committee decided to ratify license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended in Kg for per Kg of resultant product
RUBBER FLOOR COVERINGS & MATS	500000Kg	NATURAL RUBBER	0.285
		SYNTHETIC RUBBER SBR 1052	0.160
		HIGH STYRENE SBR - KHS - 68	0.080
		ZINC OXIDE	0.021
		ANTIOXIDANTS (NON STAINING)	0.010
		ACCELERATORS - CBS	0.018

	RETARDER PVI	0.006
	TITANIUM DI-OXIDE	0.035
	SILANE BONDING AGENT SI-69	0.007
	CARBON BLACK	0.080
	GUM ROSIN	0.008
	PROCESS OIL	0.027
	STEARIC ACID	0.010
	CONSUMABLES : SILICON EMULSION	0.008
	PACKING MATERIAL : PLASTIC PALLETS	500 Nos. For 500000 Kg of Export Product
Note: There should be a value cap on Antioxidant/Retarder/Accelerators as per general note 8 of Rubber Chemicals in the Hand Book of Procedure, Vol.II		
2. All the Plastic Pallets will be exported back with export item		
RA may take consequential action as per Policy / Procedures		

Case No.:310/24/87-ALC1/2018	Party Name: SEAOUX THE ART WORLD AND PRINTING	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01116/AM19/	RLA File :10/24/040/00096/AM19/	Lic.No/Date:1010060129 19.02.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01116/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
WOODEN FINISH UPVC PROFILES WITH HOLES (PVC film laminated & in custom dimensions)	22647.880Kg	UPVC COLOUR PROFILES WITH HOLES Custom Dimensions	1.02.Kg/Kg content in Export
RE-SIZED ALUMINIUM COMPOSITE PANEL IN CUSTOM DIMENTIONS Wooden finish PVC film laminated , Total 3 mm thickness with 0.07 mm Aluminium thickness)	1222.540Kg	PVC LAMINATION FILM (Wooden Finish, In rolls)	1.02.Kg/Kg content in Export
WOODEN FINISH UPVC DOOR SETS (PVC film laminated & finished in custom dimensions)	800Set	PVC FOAM SHEET (0.55 DENSITY . Dimensions 1220*2440*2MM)	1.02.Kg/Kg content in Export
PRINTED PVC FOAM SHEETS (0.55 DENSITY . Dimensions 1220*2440*2MM)	1585.950Set	WPC LOUVER FOR UPVC DOORS (Wooden Finish PVC film laminated)	1.02.Kg/Kg content in Export

		PACKING FOR PROFILES (In rolls)	FILM UPVC	As per packaging policy
		ALUMINIUM COMPOSITE PANEL IN STANDARD DIMENSIONS (Wooden finish PVC film laminated , Total 3 mm thickness with 0.07 mm Aluminium thickness)		1.02.Kg/Kg content in Export
		PUR Adhesive for UPVC Profile lamination)	GLUE	400Kg
		HINGES FOR UPVC DOOR MAKING (Stainless steel material)		Net+1%
		SCREWS FOR UPVC DOOR MAKING (Stainless steel material)		Net+1%
RA may take consequential action as per Policy / Procedures				

Case No.:10/1/87-A1.C1/2019	Party Name: VEER PLASTICS PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/01240/AM19/	RLA File :08/24/040/00397/AM19/	Lic.No/Date:0810144739 07.03.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01240/AM19, the Committee decided to ratify the license as under:-

78	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	SELF ADHESIVE CEILING COVERING OF POLYPROPYLENE WOVEN / NON- WOVEN FABRICS	150000Kg	PP GRANULES	64350Kg
			LDPE GRANULES	21450Kg
			PP FILM	6300Kg
			PREPARED GLUES AND OTHER PREPARED ADHESIVES	69300Kg
RA may take consequential action as per Policy / Procedures				

Dr. Y. K. Kumar
 Director, Ministry of Commerce & Industry
 Government of India
 New Delhi

79	Case No.: 65/3/87-ALC1/2019	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00110/AM20/	RLA File :34/24/040/00287/AM19/	Lic.No/Date:3410045016 02.04.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm. The committee also decided that after receipt of the hard copy the same may be sent to TEC(DNM) for comments and deferred the case.				

80	Case No.: 1/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00046/AM20/	RLA File :03/95/040/00007/AM20/	Lic.No/Date:0310828488 23.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

81	Case No.: 2/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00047/AM20/	RLA File :03/95/040/00008/AM20/	Lic.No/Date:0310828490 23.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

82	Case No.: 3/3/87-ALC1/2019	Party Name: CONTINENTAL INDIA PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00048/AM20/	RLA File :05/23/040/00021/AM20/	Lic.No/Date:0510410325 23.04.2019	
Decision : The committee considered the case as per agenda and decided to refer the matter to DPIIT for comments.				

83	Case No.: 4/3/87-ALC1/2019	Party Name: IMPEL EXPORTS	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00049/AM20/	RLA File :07/24/040/00001/AM20/	Lic.No/Date:0710114792 24.04.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm and deferred the case.				

84	Case No.: 5/3/87-ALC1/2019	Party Name: MRL TYRES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00050/AM20/	RLA File :05/24/040/00038/AM20/	Lic.No/Date:0510410340 24.04.2019	



दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार, नई दिल्ली/Foreign Trade, New Delhi/DGFT

Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm and deferred the case.

85	Case No.: 6/3/87-ALC1/2019	Party Name: ARMOR PLAST LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00051/AM20/	RLA File :07/24/040/00012/AM20/	Lic.No/Date:0710114801 24.04.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm and deferred the case.				

86	Case No.: 7/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00052/AM20/	RLA File :03/95/040/01258/AM19/	Lic.No/Date:0310828566 24.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

87	Case No.: 8/3/87-ALC1/2019	Party Name: ST.MARYS RUBBERS PVT.LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00053/AM20/	RLA File :10/24/040/00004/AM20/	Lic.No/Date:1010060169 24.04.2019	
Decision : The committee considered the case as per agenda and decided to refer to DPIIT for comments.				

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Case No.:9/3/87-ALC1/2019	Party Name: A.M.VINYL PVT.LTD.,	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Approved																				
HQ File :01/87/050/00054/AM20/	RLA File :05/23/040/00037/AM20/	Lic.No/Date:0510410349 24.04.2019																					
Decision : The committee considered the case as per agenda and decided to ratify the license as under:-																							
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr><tr><td>PVC COMPOUND</td><td>1250000Kg</td><td>PVC RESIN</td><td>1153571Kg</td></tr><tr><td></td><td></td><td>DI OCTYL PHTHALATE (DOP)</td><td>97142.900Kg</td></tr><tr><td></td><td></td><td>TITANIUM DIOXIDE</td><td>24285.700Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	PVC COMPOUND	1250000Kg	PVC RESIN	1153571Kg			DI OCTYL PHTHALATE (DOP)	97142.900Kg			TITANIUM DIOXIDE	24285.700Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity																				
PVC COMPOUND	1250000Kg	PVC RESIN	1153571Kg																				
		DI OCTYL PHTHALATE (DOP)	97142.900Kg																				
		TITANIUM DIOXIDE	24285.700Kg																				
RA may take consequential action as per Policy / Procedures																							

89	Case No.: 10/3/87-ALC1/2019	Party Name: A.M.VINYL PVT.LTD.,	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
	HQ File	RLA File	Lic.No/Date:0510410350	

:01/87/050/00055/AM20/

:05/23/040/00038/AM20/

24.04.2019

Decision : The committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PVC COMPOUND	1250000Kg	PVC RESIN	1153571Kg
		DI OCTYL PHTHALATE (DOP)	97142.900Kg
		TITANIUM DIOXIDE	24285.700Kg
RA may take consequential action as per Policy / Procedures			

Case No.:11/3/87-ALC1/2019

Party Name: A.M.VINYL
PVT.LTD.,Meet No/Date:3/87-
ALC1/2019
29.05.2019Status:
Approved

HQ File

:01/87/050/00056/AM20/

RLA File

:05/23/040/00039/AM20/

Lic.No/Date:0510410351
24.04.2019

Decision : The committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PVC COMPOUND	1250000Kg	PVC RESIN	1153571Kg
		DI OCTYL PHTHALATE (DOP)	97142.900Kg
		TITANIUM DIOXIDE	24285.700Kg
RA may take consequential action as per Policy / Procedures			

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Case No.:12/3/87-ALC1/2019

Party Name: ARMOR PLAST
LIMITEDMeet No/Date:3/87-
ALC1/2019
29.05.2019Status:
Deferred

HQ File

:01/87/050/00057/AM20/

RLA File

:07/24/040/00011/AM20/

Lic.No/Date:0710114809
24.04.2019

Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm and deferred the case.

Case No.:13/3/87-ALC1/2019

Party Name: RELIANCE
INDUSTRIES LIMITEDMeet No/Date:3/87-
ALC1/2019
29.05.2019Status:
Deferred

HQ File

:01/87/050/00058/AM20/

RLA File

:03/95/040/01100/AM19/

Lic.No/Date:0310828589
25.04.2019

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals

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Case No.:14/3/87-ALC1/2019

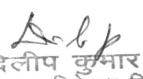
Party Name: RELIANCE
INDUSTRIES LIMITEDMeet No/Date:3/87-
ALC1/2019
29.05.2019Status:
Deferred

HQ File :01/87/050/00059/AM20/	RLA File :03/95/040/01278/AM19/	Lic.No/Date:0310828591 25.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals			

94	Case No.: 15/3/87-ALC1/2019	Party Name: CHIRIPAL POLY FILMS LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
	HQ File :01/87/050/00060/AM20/	RLA File :08/24/040/00295/AM19/	Lic.No/Date:0810145091 25.04.2019	
	Decision : The committee considered the case as per agenda and decided to ratify the license as under:-			
	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	Polyester Metallized Film	550000Kg	Purified Terephthalic Acid (PTA)	466400Kg
			Mono Ethylene Glycol (MEG)	184250Kg
			Aluminium Wire	13530Kg
			Evaporation Boats	3850Number
	RA may take consequential action as per Policy / Procedures			

95	Case No.: 16/3/87-ALC1/2019	Party Name: CHIRIPAL POLY FILMS LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
	HQ File :01/87/050/00061/AM20/	RLA File :08/24/040/00294/AM19/	Lic.No/Date:0810145092 25.04.2019	
	Decision : The committee considered the case as per agenda and decided to ratify the license as under:-			
	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	Polyester Metallized Film	550000Kg	Purified Terephthalic Acid (PTA)	466400Kg
			Mono Ethylene Glycol (MEG)	184250Kg
			Aluminium Wire	13530Kg
			Evaporation Boats	3850Number
	RA may take consequential action as per Policy / Procedures			

96	Case No.: 17/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00062/AM20/	RLA File :03/95/040/01256/AM19/	Lic.No/Date:0310828614 25.04.2019	


 दिलीप कुमार / DILIP KUMAR
 उप महानिदेशक विदेश व्यापार / Dy. DGFT
 विदेश व्यापार महानिदेशालय / DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals

	Case No.: 18/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
97	HQ File :01/87/050/00063/AM20/	RLA File :03/95/040/01279/AM19/	Lic.No/Date:0310828618 25.04.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals

	Case No.: 19/3/87-ALC1/2019	Party Name: CINTURONES ALVI (INDIA) PVT. LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
98	HQ File :01/87/050/00064/AM20/	RLA File :05/23/040/00035/AM20/	Lic.No/Date:0510410399 26.04.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.

	Case No.: 20/3/87-ALC1/2019	Party Name: AGNI FIBER BOARDS PVT.LTD,	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
99	HQ File :01/87/050/00065/AM20/	RLA File :34/24/040/00037/AM20/	Lic.No/Date:3410045084 26.04.2019	

Decision : The committee considered the case as per agenda and decided to refer to DPIIT for comments.

	Case No.: 21/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
100	HQ File :01/87/050/00066/AM20/	RLA File :03/95/040/01277/AM19/	Lic.No/Date:0310828621 26.04.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals

	Case No.: 22/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
101	HQ File :01/87/050/00067/AM20/	RLA File :03/95/040/01274/AM19/	Lic.No/Date:0310828622 26.04.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals

	Case No.: 23/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
102	HQ File :01/87/050/00068/AM20/	RLA File :03/95/040/00944/AM19/	Lic.No/Date:0310828625 26.04.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of

comments of Department of Chemicals and Petro Chemicals

103	Case No.: 24/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00069/AM20/	RLA File :03/95/040/01257/AM19/	Lic.No/Date:0310828652 26.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

104	Case No.: 26/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00071/AM20/	RLA File :03/95/040/01305/AM19/	Lic.No/Date:0310828690 30.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

105	Case No.: 25/3/87-ALC1/2019	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00070/AM20/	RLA File :08/24/040/00055/AM19/	Lic.No/Date:0810145141 01.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

106	Case No.: 27/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00072/AM20/	RLA File :03/95/040/01339/AM19/	Lic.No/Date:0310828715 01.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

107	Case No.: 28/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00073/AM20/	RLA File :03/95/040/01340/AM19/	Lic.No/Date:0310828731 01.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

108	Case No.: 29/3/87-ALC1/2019	Party Name: INDUSTRIAL RUBBER COMPANY	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00074/AM20/	RLA File :04/24/040/00008/AM20/	Lic.No/Date:0410165547 02.05.2019	
Decision : The committee considered the case as per agenda and decided to refer to DPIIT for comments.				

109	Case No.: 30/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00075/AM20/	RLA File :03/95/040/01126/AM19/	Lic.No/Date:0310828756 02.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

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Case No.: 33/3/87-ALC1/2019	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
HQ File :01/87/050/00078/AM20/	RLA File :03/94/040/00074/AM20/	Lic.No/Date:0310828781 06.05.2019	
Decision : The committee considered the case as per agenda and decided to ratify the license as under:-			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity
P P Compound (containing 40+/-1% Polypropylene & 60+/-1% TALC)	48MT	Polypropylene Resin	19.200MT
		Talc	28.800MT
RA may take consequential action as per Policy / Procedures			

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Case No.: 34/3/87-ALC1/2019	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved																																
HQ File :01/87/050/00079/AM20/	RLA File :03/94/040/00075/AM20/	Lic.No/Date:0310828782 06.05.2019																																	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/001013/AM19, the Committee decided to ratify the license as under:-																																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr><tr><td>Halogen Free Flame Retardant Compound</td><td>100MT</td><td>Ethylene Vinyl Acetate</td><td>15MT</td></tr><tr><td></td><td></td><td>LDPE Granules</td><td>16MT</td></tr><tr><td></td><td></td><td>Aluminium Hydroxide</td><td>55MT</td></tr><tr><td></td><td></td><td>Magnesium Hydroxide</td><td>11MT</td></tr><tr><td></td><td></td><td>Antioxidant</td><td>2.500MT</td></tr><tr><td></td><td></td><td>Compoline Co/UL05 {Maleated Polyolefin}</td><td>2.500MT</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	Halogen Free Flame Retardant Compound	100MT	Ethylene Vinyl Acetate	15MT			LDPE Granules	16MT			Aluminium Hydroxide	55MT			Magnesium Hydroxide	11MT			Antioxidant	2.500MT			Compoline Co/UL05 {Maleated Polyolefin}	2.500MT	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity																																
Halogen Free Flame Retardant Compound	100MT	Ethylene Vinyl Acetate	15MT																																
		LDPE Granules	16MT																																
		Aluminium Hydroxide	55MT																																
		Magnesium Hydroxide	11MT																																
		Antioxidant	2.500MT																																
		Compoline Co/UL05 {Maleated Polyolefin}	2.500MT																																
RA may take consequential action as per Policy / Procedures																																			

112	Case No.: 36/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00081/AM20/	RLA File :03/95/040/01275/AM19/	Lic.No/Date:0310828787 06.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

113	Case No.: 48/3/87-ALC1/2019	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00093/AM20/	RLA File :34/24/040/00322/AM19/	Lic.No/Date:3410045114 06.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

114	Case No.: 42/3/87-ALC1/2019	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00087/AM20/	RLA File :03/94/040/00083/AM20/	Lic.No/Date:0310828819 07.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm. The committee also decided that after receipt of the hard copy the same may be sent to DPIIT for comments and deferred the case.				

115	Case No.: 43/3/87-ALC1/2019	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00088/AM20/	RLA File :03/94/040/00084/AM20/	Lic.No/Date:0310828824 07.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm. The committee also decided that after receipt of the hard copy the same may be sent to DPIIT for comments and deferred the case.				

116	Case No.: 44/3/87-ALC1/2019	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00089/AM20/	RLA File :03/94/040/00073/AM20/	Lic.No/Date:0310828825 07.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm. The committee also decided that after receipt of the hard copy the same may be sent to DPIIT for comments and deferred the case.				

117	Case No.: 45/3/87-ALC1/2019	Party Name: SWASTIK POLYMERS	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
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HQ File :01/87/050/00090/AM20/	RLA File :05/24/040/00068/AM20/	Lic.No/Date:0510410499 07.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

Case No.: 49/3/87-ALC1/2019	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
118 HQ File :01/87/050/00094/AM20/	RLA File :34/24/040/00383/AM19/	Lic.No/Date:3410045121 07.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

Case No.: 37/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
119 HQ File :01/87/050/00082/AM20/	RLA File :03/95/040/01306/AM19/	Lic.No/Date:0310828840 08.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.			

Case No.: 38/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
120 HQ File :01/87/050/00083/AM20/	RLA File :03/95/040/01314/AM19/	Lic.No/Date:0310828848 08.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.			

Case No.: 39/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
121 HQ File :01/87/050/00084/AM20/	RLA File :03/95/040/01341/AM19/	Lic.No/Date:0310828849 08.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.			

Case No.: 40/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
122 HQ File :01/87/050/00085/AM20/	RLA File :03/95/040/01342/AM19/	Lic.No/Date:0310828850 08.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.			

Case No.: 41/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87- ALC1/2019 29.05.2019	Status: Deferred
123 HQ File	RLA File	Lic.No/Date:0310828865	

:01/87/050/00086/AM20/

:03/95/040/01349/AM19/

08.05.2019

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.

124	Case No.: 46/3/87-ALC1/2019	Party Name: SRF LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00091/AM20/	RLA File :05/24/040/00072/AM20/	Lic.No/Date:0510410534 09.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

125	Case No.: 47/3/87-ALC1/2019	Party Name: VARIOFIL INDUSTRIES	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00092/AM20/	RLA File :24/24/040/00001/AM20/	Lic.No/Date:2410042745 09.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm and deferred the case.				

126	Case No.: 31/3/87-ALC1/2019	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00076/AM20/	RLA File :08/24/040/00016/AM20/	Lic.No/Date:0810145234 10.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm. The committee also decided that after receipt of the hard copy the same may be sent to Technical Expert(Consultant){DNM}for comments and deferred the case.				

127	Case No.: 32/3/87-ALC1/2019	Party Name: ASHIRVAD PIPES PVT LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Approved
	HQ File :01/87/050/00077/AM20/	RLA File :07/24/040/00018/AM20/	Lic.No/Date:0710114884 10.05.2019	
Decision : The committee considered the case as per agenda and decided to ratify the license as under:-				

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches)	516MT	PVC RESIN	486MT
		Impact Modifier	23MT
		PVC Stabilizer	17MT
		Processing AID	23MT

RA may take consequential action as per Policy / Procedures

128	Case No.: 35/3/87-ALC1/2019	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00080/AM20/	RLA File :03/95/040/00085/AM20/	Lic.No/Date:0310828946 10.05.2019	
Decision : The committee considered the case as per agenda and decided to refer to DPIIT for comments.				

129	Case No.: 51/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00096/AM20/	RLA File :03/95/040/00039/AM20/	Lic.No/Date:0310828967 13.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

130	Case No.: 52/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00097/AM20/	RLA File :03/95/040/00088/AM20/	Lic.No/Date:0310828968 13.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

131	Case No.: 53/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00098/AM20/	RLA File :03/95/040/01220/AM19/	Lic.No/Date:0310828982 13.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

132	Case No.: 54/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00099/AM20/	RLA File :03/95/040/00040/AM20/	Lic.No/Date:0310828985 13.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

133	Case No.: 55/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00100/AM20/	RLA File :03/95/040/01350/AM19/	Lic.No/Date:0310828986 13.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of				

comments of Department of Chemicals and Petro Chemicals.

134	Case No.: 56/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00101/AM20/	RLA File :03/95/040/00014/AM20/	Lic.No/Date:0310829007 14.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

135	Case No.: 57/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00102/AM20/	RLA File :03/95/040/01374/AM19/	Lic.No/Date:0310829009 14.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

136	Case No.: 58/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00103/AM20/	RLA File :03/95/040/00062/AM20/	Lic.No/Date:0310829023 14.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

137	Case No.: 63/3/87-ALC1/2019	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00108/AM20/	RLA File :05/23/040/00045/AM20/	Lic.No/Date:0510410572 14.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm and deferred the case.				

138	Case No.: 64/3/87-ALC1/2019	Party Name: PHYCHEM TECHNOLOGIES PVT. LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File :01/87/050/00109/AM20/	RLA File :31/83/040/00101/AM19/	Lic.No/Date:3110067412 14.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm and deferred the case.				

139	Case No.: 50/3/87-ALC1/2019	Party Name: GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0210209164	

:01/87/050/00095/AM20/	:02/24/040/00015/AM20/	15.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

	Case No.: 66/3/87-ALC1/2019	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
140	HQ File :01/87/050/00111/AM20/	RLA File :34/24/040/00050/AM20/	Lic.No/Date:3410045147 15.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

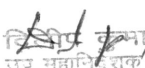
	Case No.: 59/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
141	HQ File :01/87/050/00104/AM20/	RLA File :03/95/040/00018/AM20/	Lic.No/Date:0310829063 16.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals				

	Case No.: 60/3/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
142	HQ File :01/87/050/00105/AM20/	RLA File :03/95/040/00020/AM20/	Lic.No/Date:0310829069 16.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

	Case No.: 61/3/87-ALC1/2019	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
143	HQ File :01/87/050/00106/AM20/	RLA File :03/94/040/01136/AM19/	Lic.No/Date:0310829094 16.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm. The committee also decided that after receipt of the hard copy the same may be sent to DPIIT for comments and deferred the case.				

	Case No.: 62/3/87-ALC1/2019	Party Name: GRP LTD.	Meet No/Date:3/87-ALC1/2019 29.05.2019	Status: Deferred
144	HQ File :01/87/050/00107/AM20/	RLA File :03/94/040/00098/AM20/	Lic.No/Date:0310829064 16.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm. The committee also decided that after receipt of the hard copy the same may be sent to DPIIT for comments and deferred the case.				

Meeting ended with a vote of thanks to the Chair.


 उपायुक्त/उप निदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महाविशालय/DGFT
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 भारत सरकार, नई दिल्ली
 Ministry of Commerce & Industry
 Government of India, New Delhi